

**MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
(AWAS AUR SHAHARI GARIBI UPSHAMAN MANTRALAYA)**

1. Formulation of housing policy and programme (except rural housing which is assigned to the Department of Rural Development) review of the implementation of data on housing, building materials and techniques, general measures for reduction of building costs and nodal responsibility.
2. Human Settlements including the United Nations Commission for Human Settlements and International Corporation and Technical Assistance in the field of Housing and Human Settlements.
3. Urban Development including Slum Clearance Schemes and the Jhuggi and Jhonpri Removal Schemes. International Cooperation and technical assistance in this field.
4. Implementation of the specific programmes of Urban Employment and Urban Poverty Alleviation including other programmes evolved from time to time.
5. All matters relating to the Housing and Urban Development Corporation (HUDCO) other than those relating to urban infrastructure.
6. Central Government Employees Welfare Housing Organisation (CGEWHO).
7. National Cooperative Housing Federation.
8. Integrated Low Cost Sanitation Programme (ILCS).
9. Sub Mission on Basic Services to the Urban Poor (BSUP), Integrated Housing and Slum Development Programme(IHSDP) components of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Affordable Housing in Partnership(AHIP)
10. Rajiv Awas Yojana (RAY)
11. Matters pertaining to the following organizations under this Ministry:-
  - (a) National Building Organisation (NBO)
  - (b) Hindustan Prefab Limited (HPL)
  - (c) Building Material Technical Promotion Council (BMTPC).

